

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 155/MP/2015**

Subject : Default in payment of deviation charges in excess of the drawal schedule by Uttar Pradesh Power Corporation Limited and default in opening Letter of Credit towards the nonpayment of deviation charges.

Date of hearing : 18.8.2015

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Northern Regional Load Despatch Centre

Respondent : Uttar Pradesh Power Corporation Limited

Parties present : Shri H.K. Chawla, NLDC, POSOCO  
Ms. Supriya Singh, NLDC, POSOCO

**Record of Proceedings**

The representative of the petitioner submitted that as per the Commission's direction, UPPCL was required to pay ₹ 200 crore every month till the outstanding UI as well as deviation charges are liquidated. He further submitted that UPPCL has not made any payment in the month of July, 2015. However, in the month of August, 2015 UPPCL has paid ₹ 40 crore. During the last four months i.e. from April to August, UPPCL has deposited only ₹ 440 crore. The representative of the petitioner submitted that in addition to the outstanding UI charges, an amount of ₹ 722 crore has accumulated against UPPCL towards deviation charges.

2. None appeared on behalf of UPPCL.

3. The Commission expressed its displeasure at the conduct of UPPCL in dishonouring its own commitment before the Commission to pay UI charges @ ₹ 200 crore per month till the same is liquidated. The Commission further directed UPPCL to file an affidavit within 15 days stating the reasons for not honouring its commitments to pay the outstanding UI charges with a payment plan for outstanding deviation charges. The Commission further directed that Director (Finance) of UPPCL to be present on the next date of hearing to apprise the Commission about the steps taken to liquidate the outstanding UI and deviation charges.

4. The Commission directed to list the matter on 29.9.2015.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**